

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI.

D.A. No. 1219/96 Date of decision 12.8.96  
M.A. 1204/96

Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Ms. Aruna Trivedi

w/o Late Jwd.D.P.Trivedi,  
(Sr.No.255833 Elect.1)

R/o G-4, Nauroji Nagar,  
New Delhi-110029

2. Km. Kiran Trivedi

D/o Late Jwd.D.P.Trivedi  
R/O G-4, Nauroji Nagar,  
New Delhi-110029

(By Advocate Sh. Surinder Singh) ... Applicant

Vs.

1. Union of India- through

Air Officer Incharge Personnel,  
Air Headquarters, Vayu Sena Bhavan,  
New Delhi-110011

2. The Joint Director Personnel Civilians,  
Air Headquarters, Vayu Sena Bhavan,  
New Delhi-110011

... Respondents.

(By Advocate Sh. M.M. Sudan)

O R D E R (ORAL)

(Hon'ble Smt. Lakshmi Swaminathan, Member (J))

Shri Surinder Singh, learned counsel for the applicant submits that he wishes to withdraw this application as he is expecting to get the reliefs from the respondents.

Permission to withdraw the D.A. is granted  
D.A. is dismissed as withdrawn.

*Lakshmi Swaminathan*  
(Smt. Lakshmi Swaminathan)

Member (J)

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